

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.137 of 2020**

**IN THE MATTER OF:**

**Sunil Amarlal Chawla**

**...Appellant**

**Versus**

**Union Bank of India**

**...Respondent**

**For Appellant:           Shri Yash Agarwal, Advocate**

**For Respondent:       None**

**ORDER**

**24.01.2020**       Advocate - Shri Yash Agarwal states that the arguing Counsel is not available and time may be given.

List the Appeal 'for admission (fresh case)' on 30<sup>th</sup> January, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*/rs/md*